

Contested Commercial Cases disposed during the month of August, 2023

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/2/2023	2023	Bharti Devi Vs Atulya Diagnostics LLP	Sanjay Ginodia	07-01-2023	Yes ** pre-institutaion mediation falls jurisdiction DLSA	01-08-2023	206	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Title Suit/12/2022	2022	Maa Annapurna Transport Agency Private Limited Vs Tata Projects Limited	Hemant Tiwari	04-07-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	18-08-2023	410	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/62/2022	2022	Tapas Shaw Vs CYGNUS Investments and Finance Private Limited	Sayantani Das	06-12-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	18-08-2023	255	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 34
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/23/2022	2022	Tapan Shaw Vs CYGNUS Investments and Finance Private Limited	Debasish Bag	02-05-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	19-08-2023	474	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 34
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Title Suit/28/2020	2020	Emami Ltd. Vs Naxpar Pharma Pvt. Ltd.	Kironjit B. Majumder	13-10-2020	Yes ** pre-institutaion mediation falls jurisdiction DLSA	21-08-2023	1042	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/30/2021	2021	MONOJIT GUHA ROY Vs SUBRATA INDU	TAPAN KUMAR MOHANTI	15-11-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	23-08-2023	646	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151

7	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/22/2022	2022	Messers. Navayuga Engineering Company Ltd. Vs Messers. National Trailer Transport Company	Soumendra Roy Chowdhury	30-05-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	30-08-2023	457	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
8	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Misc Case/3/2022	2022	ESS ESS Endeavours Pvt. Ltd. Vs Basu Tea Pvt. Ltd.	Ratnesh Kumar Rai	04-05-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	31-08-2023	484	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
9	Asansol Commercial Court	Paschim Bardhaman	Misc. Arbit. Case/10/2023	2023	Steel Authority of India Ltd Vs POSCO Engineering and Construction Company	Ayan Ranjan Mukherjee Vs	11-07-2023	NO	09-08-2023	29 days	Contested	NO	NO	Arbitration and Conciliation Act, U/Sec - 34
10	Asansol Commercial Court	Paschim Bardhaman	Misc. Arbit. Case/8/2022	2023	Union of India(CPWD) Vs M/S Subir Engineering Works Pvt Ltd	Mousumi Ganguli Vs Ayan Ranjan Mukherjee	25-04-2022	NO	19-08-2023	481 days	Contested	NO	No	Arbitration and Conciliation Act, U/Sec - 34
11	Asansol Commercial Court	Paschim Bardhaman	Misc. Arbit. Case/1/2023	2023	The General Manager East Central Railway, Hajipur Vs M/S Sanjay Coal Company	Milan Kumar Bandyopadhyay Vs Pijush Kanti Das	17-01-2023	NO	24-08-2023	219 days	Contested	NO	No	Arbitration and Conciliation Act, U/Sec - 34
12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Title Suit-2	2022	Prateek Santholia Vs State Bank of india and two others	Siddhartha Sharma	01.02.2022	No	02.08.2023	547 Days	Contested	Nil	Nil	Specific Relief Act Sec 34
13	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case - 34	2023	Welcome Retail Private Limited Vs Airports Authority of India	Rahul Singh	05.04.2023	No	03.08.2023	120 Days	Contested	Nil	Nil	Sec- 9

14	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case – 24	2023	M/S Alpha Medical Services Pvt. Ltd. Vs M/S New Alpha Nursing Home and 5 Others	Mouish Shukla	15.03.2023	No	04.8.2023	142 Days	Contested	Nil	Nil	Sec - 9
15	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Title Suit- 20	2021	Everstrong Sales Pvt Ltd. Vs Binod Kumar Mahipal and 40 ors	Khagendra Nath Jana	03.09.2021	No	11.08.2023	707 Days	Contested	Nil	Nil	Specific Relief Act Sec 34
16	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case- 69	2022	AADARSH TRADLINK LIMITED Vs THE WEST BENGAL POWER DEVELOPMENT	D DINDA	16.09.2022	No	17.08.2023	335 Days	Contested	Nil	Nil	Sec - 9
17	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case- 20	2023	Chandra Saha and 1 Anr. Vs A.S. Construction and Others	Pushkar Chatterjee	14.03.2023	No	18.08.2023	157 Days	Contested	Nil	Nil	Sec – 14
18	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case-21	2023	Chandra Saha and 1 Anr Vs A.S. Construction and Others	Pushkar Chatterjee	14.03.2023	No	18.08.2023	157 Days	Contested	Nil	Nil	U/s 37
19	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case – 22	2023	Mr. Ratneshwar Purbey Vs Global Loginfra LLP and four Others.	Triptimoy Talukder	14.03.2023	No	24.08.2023	163 Days	Contested	Nil	Nil	Sec -9
20	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case- 35	2023	Mr. Ratneshwar Purbey Vs Global Loginfra LLP and 12 Others	Triptimoy Talukder	20.04.2023	No	24.08.2023	126 Days	Contested	Nil	Nil	39 r 2A
21	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case- 44	2023	Ayat Developers and 3 Others Vs Smt. Chaitali Paul and 1 Anr.	Murari Mohan Ganguly	19.05.2023	No	28.08.2023	101 Days	Contested	Nil	Nil	Sec – 9

22	Commercial Court at Siliguri	Darjeeling	No data has been provided for this month
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